NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON 03-02-2017.

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

: ZP 288/16 APPLICATION NUMBER

: TP 131/17 PETITION NUMBER

: K. AJITH KUMAR SHETTY NAME OF THE PETITIONER (S)

: ETERNITY DEVELOPERS PYT. LTD. NAME OF THE RESPONDENT (S)

: 433(e) **UNDER SECTION**

SIGNATURE S.NO. NAME (IN CAPITAL) DESIGNATION

REPRESENTATION BY WHOM PHONE NUMBER

2.3.47.224AS ('TT3HZ HT? 2A

Advorute 9620818197

Shri Ranjith K.S., Advocate appearing for the Petitioner is present. He is directed to file 2 sets of copies and to comply with relevant Rules under I & B Code and also to serve notices on the respondents after collecting it from the Registry.

Time granted till 28.03.2017.

MEMBER (J)

MEMBER (T)

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